

(d) the names of parties/persons who paid their cost and whether it was paid in cash or through cheques?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) One.

(b) M/s. Thomas Mouget & Company (India) Ltd., Calcutta.

(c) and (d). Information is being collected and will be placed on the Table of the Sabha.

#### **Inlay work in stone**

7426. SHRI CHINTAMANI JENA: Will the Minister of COMMERCE be pleased to state:

(a) whether Government are aware of the centuries old famous art of inlay work in stone, which is withering away;

(b) whether it is a fact that this art does not enjoy Government patronage; and

(c) whether there is any scheme under Government's consideration to save this art from going into oblivion?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI Z. R. ANSARI): (a) Government are aware of the art of inlay work in stone.

(b) No, Sir.

(c) The All India Handicrafts Board is considering training schemes for stone craft including inlay work in stone.

#### **Import at cost of indigenous industry**

7427. SHRI MOOL CHAND DAGA: Will the Minister of COMMERCE be pleased to state:

(a) whether Government's attention has been drawn to the item under the caption Imports at cost of Indigenous industry' column on page 1085 of "Economic and Political Weekly" dated 28th June, 1980 and if so, the reaction of Government thereto;

(b) whether large and small scale industries engaged in the manufacture of textile and jute machinery and parts thereof will receive a major economic setback as a result thereof; and

(c) the names of the industries given permission to import the machinery indicating the value thereof and the dates when they were allowed and on what grounds?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (c). The article under the caption 'Imports at cost of Indigenous Industry' which had appeared in the Economic and Political Weekly on 26th June, 1980 has come to the notice of the Government. The other information sought by the Member is being collected and will be laid on the Table of the House.

#### **Large scale corruption in marketing and redistribution of cloth manufactured by N.T.C.**

7428. SHRI K. M. MADHUKAR: Will the Minister of COMMERCE be pleased to state:

(a) whether cases have come to the notice of Government to indicate that large scale corruption is prevailing in marketing and public distribution system of the National Textile Corporation manufactured cloth;

(b) whether it is also a fact that cloth manufactured by the N.T.C. as